



**Central Administrative Tribunal**

**Jammu Bench, Jammu**

Hearing through video conferencing

**OA No. 61/00995/2020**

This the 06<sup>th</sup> day of November, 2020

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)**

**Hon'ble Mr. Anand Mathur, Member (A)**

Moti Lal Trakroo (retired Senior Accounts Officer) aged 63 years,  
Senior Chitizen S/o Late Janki Nath Trakroo, R/o H. No. 44, Lane -2,  
Anand Nagar Bohri Jammu – 180002.

.....Applicant

(Advocate: Applicant present in person)

**Versus**

1. The Principal Controller of Defence Accounts, Northern Command, Jammu, Narwal Pain, Satwari, Jammu 180003.
2. The Principal Controller of Defence Accounts 'G' Block, K. Kamraj Marg, New Delhi.
3. The Intetrated Financial Advisor (Army-Q) Room No. 708 "A' Wing, Sena Bhawan New Delhi.
4. The Controller General of Defence Accounts, Ulan Batar, Palam Delhi Cantt-10.

5. Secretary (Defence Finance) Ministry of Defence 101-A, South Block, New Delhi.

.....Respondents

(Advocate: None)

**ORDER**

**Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member (A)**

1. Applicant appears in person and submits that he does not want to pursue his OA.
2. In view of submission of applicant, the O.A. is dismissed becoming infructuous. No order as to costs.

**(Mr. Anand Mathur)  
Member(A)**

**(Rakesh Sagar Jain)  
Member (J)**

Manish/-